

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 15/12/2025

## (2023) 04 NCLT CK 0007

## National Company Law Tribunal, Mumbai Bench Court IV

Case No: CP (CAA)/212/MB-IV/2022 In CA (CAA)/212/MB/2021

Booker Satnam Wholesale Limited Vs

**APPELLANT** 

Vs

RESPONDENT

Date of Decision: April 12, 2023

**Acts Referred:** 

Companies Act, 2013 - Section 52, 66, 230, 232

Hon'ble Judges: Kishore Vemulapalli, Member (J); Prabhat Kumar, Member (T)

Bench: Division Bench

Advocate: Nitin Gutka, Rupa Sutar

Final Decision: Disposed Of

## Judgement

Particulars, Amount. in Rs.,,,

Authorised Share Capital,,,,

5,00,00,000 equity shares of Rs.10/- each","50,00,00,000",,,

TOTAL,"50,00,00,000",,,

Issued, Subscribed and Paidâ€"Up Share

Capital:",,,,

4,29,53,498 equity shares of Rs. 10/-Â

each

fully paid up","42,95,34,980",,,

TOTAL,"42,95,34,980",,,

**Financial** 

Year Â Â Â

of Allotment", No. of Shares, "Issue Price

of Â Â Share

including Premium", "Security

Premium Per

Shares", "Total Share Premium

Collected (Rs.)

2009-10,"27,48,096",70,60,"16,48,85,760

2010-11,"19,34,747",70,60,"11,60,84,820

2011-12,"30,36,782",70,60,"18,22,06,920

2012-13,"40,54,611",70,60,"24,32,76,660

2013-14,"2,15,80,278",16,6,"12,94,81,668

2014-15,"2,44,76,327",16,6,"14,68,57,962

2015-16,"2,17,37,124",16,6,"13,04,22,744

2016-17,"1,32,55,750",16,6,"7,95,34,500

Total,,,,"1,19,27,51,034

2019-20, "Securities Premium utilized u/s 52(2)(c)Â of the

Companies Act, 2013",,,"(47,56,997)

,"Securities Premium utilized u/s 52(2)(c)Â of the

Companies Act, 2013",,,"(61,59,691)

Total as per audited financial statements as on 31.03.2021,,,,"1,18,18,34,346

Name of the

Petitioner

Companies","Name Â Â Â Â

of Shareholders","Shareholding in Â

Petitioner Companies", Remarks,

**Booker Satnam** 

Wholesale Limited

(Transferor Company)","Booker Â India Limited",100%,"BEN-2 not filed Petitioner Company may be directed to file form BEN-2", Booker Â Â India Limited (Transferee Company)", Trent Limited, 51%, "BEN-2 not filed Petitioner Company may be directed to file form BEN-2", ,"Tesco Overseas Investment Limited",49%,"BEN-2 not filed Petitioner Company may be directed to file form BEN-2",